

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 84(ND) 16
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE COMPANY: M/s Nexgen Manpower Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

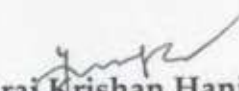
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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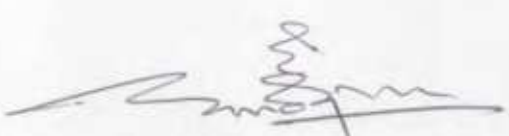
Adv. Rahul Pandey } For Respondent
No. 1 to 3

Rahul Pandey

ORDER

None for the petitioner. Learned counsel for the respondent Nos. 1, 2 & 3 is present. The petitioner was absent on the last date and from his absence today also what gets revealed is that he is not interested in prosecuting the petition as a consequence of which the same is dismissed and shall be consigned to records after its due completion.


(Maharaj Krishan Hanjura)
Member (Judicial)


(S.K. Mohapatra)
Member (Technical)